

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 06.11.2019 (WEDNESDAY)

COURT III
10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Mr. Ashok Kumar Mishra, Member (Technical).

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 145 of 2019	Registrar of Companies. Vs. Ayoli Abdulla	Kamal kant Jha	Anirudh
2.	Comp. App (AT) No. 261 of 2019	Gautam R Padival & Ors. Vs. The Karnataka Theatres Ltd & Ors.	Aditya Verma	
3.	Comp. App (AT) No. 262 of 2019	Safeco Hygiene Films Pvt Ltd. Vs. Loganmoy Ltd. Matheson Trust 1 Co. (BVI) Ltd & Ors. With	Aayushi Sharma	Mohit D. Ram-R1
4.	Comp. App (AT) No. 263 of 2019	SBPL Polymers LLP. Vs. Loganmoy Ltd. Matheson Trust Co. (BVI) Ltd & Ors.	Nakul Mohta	Mohit D. Ram-R1

For Hearing

5.	Comp. App. (AT) No. 22 of 2019	Jaishree Dealcomm Pvt. Ltd. Vs. ROC, West Bengal	Anil K. Dubey	Suresh Kumar,C.P.
6.	Comp. App. (AT) No. 402 of 2018	MTS Logistics Pvt. Ltd. Vs. Brijesh Uppal With	Nitin Mittal	Suresh Prasad
7.	Comp. App. (AT)No. 407 of 2018	Parvesh Kumar Jain Vs. Brijesh Uppal	Nitin Mittal	Suresh Prasad

11:30 AM

For Hearing

8.	Comp. App. (AT) No. 12 of 2019	Registrar of companies, West Bengal Vs. Sabyasachi Bagchi With	N.Chinnachamy	Kunal Chatterji
9.	Comp. App. (AT) No. 13 of 2019	Registrar of companies, West Bengal. Vs. Karan Kishore Samtani	N.Chinnachamy	Bijay Agarwal- PCS

12:00 Noon

For Hearing

10.	Comp. App. (AT) No. 193 of 2018	B. Sudhakar Reddy & Ors. Vs. B. Manpal Reddy & Ors.	YogeshRaavi	Divyanshu Rai- R1&R2 ML Sharma-R5 Sumit Batra-R6 Ashim Sood-R9
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02:00 PM

For Hearing

11.	Comp. App (AT) No. 216 of 2019	Ateet Bansal. Vs. Unitech Ltd. With	Rajesh Rai	Shrishti Juneja
12.	Comp. App (AT) No. 218 of 2019	Sunita Bansal. Vs. Unitech Ltd. With	Rajesh Rai	Shrishti Juneja
13.	Comp. App (AT) No. 219 of 2019	Shweta Bansal. Vs. Unitech Ltd.	Rajesh Rai	Shrishti Juneja

03:00 PM

14.	Comp. App. (AT) No. 250 of 2018	Yamini Bipinchandra Shah &Ors. Vs. Trimbak Estates Pvt. Ltd. & Ors.	Kishore Soni	Isha Khanna
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By Order
-sd/-

Registrar